

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-185(PB)/2017

IN THE MATTER OF:

Inder Preet Singh

.....Petitioner

v.

Mariners Buildcon India Ltd.

.....Respondent

SECTION : UNDER SECTION 7 of IBC, 2016

Order delivered on 26.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

S.K. MOHAPATRA

Hon'ble Member (T)

For the Petitioner(s) :

ORDER

The report filed by the Interim Resolution Professional (Annexure-B) is taken on record and the same shall be considered at the time of final disposal.

— Sd —
(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

— Sd —
(S.K. MOHAPATRA)

MEMBER TECHNICAL

26.09.2017

VINEET